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में स्थित 342 कार्यालयों द्वारा मूल कार्य हिन्दी में किया जा रहा है।

## (ख) राष्ट्रीयकृत बैंकों ग्रीर जीवन

बीमा निगम में हिन्दी में काम कर रहें प्रशिक्षित टंककों/म्राशुलिपिकों तथा देव-नागरी टाइपराइटरों की संख्या नीचे दी गई है:-

				हेन्दी में कार्य कर रहे टंककों की संख्या	हिन्दी में कार्य कर रहे ग्राशुलिपिकों की संख्या	देवनागरी टाइपराइटरों की संख्या
राष्ट्रीय प्रत बैंक जीवन बीमा निगम	`•	•	•	140	175	154,4
	•		•	1107	151	1174

बैंकों में मूलभूत सुविधाएं उपलब्ध कराये जाने के वास्ते पर्याप्त व्यवस्था है। भारतीय रिजर्व बैंक द्वारा तैयाक किये गए प्रकाशनों के प्रतिरिक्त बैंक प्राप्त किये गए प्रकाशनों के प्रतिरिक्त बैंक प्राप्त कर्मचारियों के लिए प्रपनी संदर्भ सामग्री भी तैयार कर रहे हैं। जहां तक जीवन बीमा निगम का संबंध है, केन्द्रीय कार्यालय ने प्रपनी तकनीकी शब्दादली तैयार की है ग्रीर शब्दकोषों ग्रीर ग्रन्य सहायक पुस्तकों के साथ-साथ यह सभी कार्यालयों को उपलब्ध कराया गया है।

\*400. [Transferred to 22nd August, 1984].

## Appointment of Chairman, Central Silk Board

2397. SHRI T. THANGABALU: Will the Minister of COMMERCE be pleased to state:

- (a) whether a former ICS officer has been appointed as the Chairman of the Central Silk Board;
- (b) if so, what are the reasons therefor; and
- (c) whether the incumbent is holding other offices also under the Central or State Governments at present?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c) Yes, Sir. He has been appointed as the Chairman of the Central Silk Board in view of his vast experience and understanding of decentralised development

programmes. Besides the Central Silk Board, he is a member of the Commission on Centre-State Relations headed by Justice R. S. Sarkaria and a part-time Honorary Member of the State Planning Commission of Tamil Nadu.

## Acceptance of Hot Money by the Nationalised Banks

2398. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government's attention has been drawn to the problems created by window dressing by the nationalised banks by the acceptance of hot money as reported in the 'Daily Telegraph' dated the 27th June, 1984; and
- (b) what corrective steps Government have taken to prevent the banks from these undesirable activities?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): and (b) The Government and Reserve Bank of India have been aware of problems that arise due to attempts by some banks to artificially bolster up their deposits at the end of the year. The Chief Executives of the banks have been advised to ensure that their staff do not adopt undesirable practices to inflate their deposits for the sake of dressing up the Balance Sheet. To discourage this